

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2516  
ANSWERED ON:11.03.2015  
CODE OF CONDUCT FOR TEACHERS  
Girri Shri Maheish

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to introduce behavioural code of conduct for school authorities and teachers towards students;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Section 12 and Section 24 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 lays down the responsibilities of schools and teachers respectively towards providing free and compulsory elementary education to every child of 6-14 years. The Act also provides for a child-centred curricular policy for the elementary stage of education which conforms to the constitutional values, encourages all round development of the child, making every child free of fear, trauma and anxiety, learning through activities, discovery and exploration in a child-friendly manner. Section 17 prohibits any child being subjected to physical punishment or mental harassment. The Central Government has issued various advisories and guidelines to the States for effective implementation of these provision of the Act.